

(b) if so, the details thereof during the last three years and the reasons therefor; and

(c) the steps being taken by Railways to prevent such situation in future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) and (b) No, Sir. The number of the complaints regarding quality of food supplied in trains including Shatabdi, Duronto and Rajdhani trains particularly under South Central Railway is as under:

Sl. No.	Year	No. of complaints
1	2010-11	35
2	2011-12	20
3	2012-13 (up to February)	19

(c) Improvement in the quality of catering services is an on-going process. Supervision and monitoring have been strengthened through a mechanism put in place by deploying railway personnel, who check quality and hygiene and take corrective action in a time-bound manner. Catering Monitoring Cells have been set up at Zonal and Divisional level for daily monitoring of the catering activities. Further, on the same pattern, a centralized Catering Complaint Monitoring Cell has been set up in Board's office having a toll free number 1800-111-321 for prompt redressal of the passenger grievances related to the catering activities for real time assistance to travelling public.

Adarsh railway stations

2142. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of stations announced in the Railway Budgets of 2009-10 and 2010-11 to be upgraded as Adarsh railway stations;

(b) whether upgradation has been done as per the announcements; and

(c) if not, the reasons therefor, case-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) 378 railway stations during 2009-10 and 201 railway stations during 2010-11 were identified for development under 'Adarsh' stations scheme.

(b) and (c) Development of railway stations is a continuous process subject to availability of funds. 373 stations identified in 2009-10 and 132 stations identified in 2010-11 have been developed so far.

Status of new railway lines

2143. SHRI M. VENKAIAH NAIDU: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the Ministry sanctioned new railway lines in 2007 on Bengaluru-Kanakapura-Chamarajanagar and Hubli-Ankola lines;
- (b) if so, the present status of these two projects;
- (c) whether the survey work in this regard has been completed;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether these projects have been held up for want of any clearances from the Central or State Governments; and
- (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) to (f) Bangalore-Kanakapura-Chamarajanagar-Satyamangalam and Hubli-Ankola new line projects were included in the Budget 1996-97 and 1997-98 respectively. In compliance to the orders of Central Empowered Committee constituted under Hon'ble Supreme Court, work on Bangalore-Chamarajanagar-Satyamangalam and Hubli-Ankola new line projects are held up.

In the case of Bangalore-Satyamangalam project, Karnataka State has agreed to provide land free of cost and also to share 50% of the cost of construction, and requested the Ministry of Railways to take up the work on non-forest area i.e. on Bangalore-Kanakapura-Chamarajanagar section. Accordingly, the project is being taken up further.

Final location survey for Hubli-Ankola new line project has already been completed. Based on its report, land acquisition papers were processed, but the project is held up as per directives of Central Empowered Committee.

Project to minimise late running of trains

2144. SHRI BAISHNAB PARIDA: Will the Minister of RAILWAYS be pleased to state: